

**Vacant Posts of Scientists in Publications and Information Directorate of C.S.I.R.**

4847. SHRI SRADHAKAR SUPAKAR : Will the PRIME MINISTER be pleased to state :

(a) whether there are many sanctioned posts of Scientists in the Publications and Information Directorate of the Council of Scientific and Industrial Research, which have not been filled up for a number of years ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). Four posts are vacant since March, 1969 onwards and five posts are vacant from June, 1970 onwards. Out of these, the re-classification of seven posts is under consideration in the context of the recommendations of the Sarkar Committee made in Part-I of their Report, a copy of which was laid on the Table of the Lok Sabha on 10th March, 1970.

Of the remaining two posts, one is vacant since December, 1969 and the other since June, 1970. The qualifications and job requirements for these posts have since been approved by the Executive Council of the Publications and Information Directorate (PID) at its meeting held in October, 1970. Steps are being initiated to fill up these posts.

**Allegations made by Pakistan for delaying Military Aircraft for Relief Work**

4848. SHRI DHANDAPANI :  
SHRI N. R. LASKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the allegations made by Pakistan that Indians are delaying the military aircrafts for relief work by refusing clearance to cross

Indian territory to help the cyclone victims in East Pakistan ; and

\* (b) if so, the reaction of Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Yes, Sir.

(b) There is no truth in this allegation as clearance to such aircraft has been given in the shortest possible time.

**Alleged burning alive of Smt. Maha Kaur by her Husband and Mother-in-law**

4849. SHRI S. KUNDU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether her attention has been drawn to a news-item appearing in the *Indian Express* of the 18th November, 1970 that Shrimati Maha Kaur of Sadar Bazar, Delhi has been burnt alive by sprinkling kerosene oil on her body by her husband and mother-in-law ;

(b) if so, whether the *prima facie* evidence of the sight of crime has been recorded by the police ;

(c) if not, the reasons therefor and whether Government propose to hand over this case to the Central Bureau of Investigation ; and

(d) the details of the progress made so far in the case ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) A news item appeared in the *Indian Express* of the 18th November, 1970, to this effect. The victim was admitted to the Willingdon Hospital on 15th November, 1970, with burn injuries and died on the night of 20/21.11.70.